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**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

21.9.2010

OA 401/2010

None present for the applicant.

Let the matter be listed on 12.10.2010.


(M.L. CHAUHAN)
MEMBER (J)

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12.10.2010

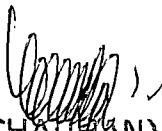
OA No. 401/2010

Mr. P.N. Jatti, Counsel for applicant.

Heard learned counsel for the applicant.

Learned counsel for the applicant submits that he wants to withdraw this OA. He is permitted to do so.

The OA is disposed of as having been withdrawn.


(M.L. CHAUHAN)
MEMBER (J)

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No. 922

14/10/10

AHQ